

Government on the working of the Indian Airlines for the year 1982-83.

- (5) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India and its subsidiaries *viz.*, Hotel Corporation of India Limited and Air India Charters Limited, for the year 1982-83.
- (6) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above. [Placed in Library. See No. L.T—8100/84.]

Notificatoins under Export (Quality Control and Inspection) Act

THE MINISTER OF COMMERCE AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATRP SINGH) : On behalf of Shri Nihar Ranjan Laskar, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the (Export Quality Control and Inspection) Act, 1963 :

- (1) The Export Inspection Agency Death-cum-Retirement Gratuity (Amendment) Rules, 1984 published in Notification No. S.O. 829 in Gazette of India dated the 17th March, 1984.
- (2) The Export Inspection Council Death-cum - Retirement Gratuity (Amendment) Rules, 1984 published in Notification No. S.O. 830 in Gazette of India dated the 17th March, 1984.
- (3) S.O. 831 published in Gazette of India dated the 17 March, 1984 containing Corrigendum to Notification No. S.O. 1600 dated the 30th May, 1981 .

- (4) S.O. 832 published in Gazette of India dated the 17th March, 1984 containing Corrigendum to Notification No. S.O. 1687 dathd the 30th May, 1901. [Placed in Library. See No. LT—8101/84].

Notifications under Customs Act, and under Central Excise Rules

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) ; I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Custom Act, 1962:—
- (i) G.S.R. 227 (E) published in Gazette of India dated the 27th March, 1984 together with an explanatory memorandum extending the validity of Notification No. 76-Customs dated the 31st March, 1978 upto 31st March, 1985.
- (ii) G-S R. 228 (E) published in Gazette of India dated the 27th March, 1984 together with an explanatory memonradum extending the validity of Notification No. 179-Customs dated the 14th October, 1978 upto 31st March, 1985.
- (iii) G S.R. 239 (E) published in Gazette of India dated the 30th March, 1984 together with an explanatory note extending the validity of Notification No. 184/82-Customs dated the 22nd July, 1982 upto 30th September, 1984.